

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 113
IA (IB) Plan No. 1/CB/2024
IA (IB) No. 142/CB/2024
IA (IB) No. 184/CB/2024
IN
CP (IB) No. 7/CB/2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/S
Swarna Hospital Pvt. Ltd.

.....Applicant

....Respondent

Order delivered on 11/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Chaitanya Kumar Ray, RP
Mr. D. K. Mohapatra, Adv.
Mr. N. Sahoo, Adv.

For the Respondent

Mr. Shweta Dubey, Adv. } R-2
Ms. Ichchha Kalash, Adv. }

ORDER

IA (IB) No. 142/CB/2024 & IA (IB) No. 184/CB/2024:

1. Both sides counsel present.
2. Respondent counsel wants time to file reply.
3. One week's time is granted to file reply.
4. List the matter on 02.08.2024.

Sd

Rajeev Mehrotra
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)